

#### Add on Cover Wordings for Bundled Two-Wheeler Insurance Policy

Basic Road-Side Assistance (UIN: IRDAN144RP0007V02201819/A0020V01202021)

In consideration of the payment of additional premium by the Insured as specified and shown in the Policy Schedule and realization thereof by the Company, the Company will provide the following services within an area of 50 Kms. from the address of the Insured as appearing in the Policy Schedule or within the cities falling under coverage network as listed at the foot of this cover.

1. **Mechanical & Electrical Breakdown:** In the event, that the insured vehicle cannot move or run on its own power on a public road due to any mechanical or electrical breakdown, the Company shall arrange for a repairer to attend to the insured vehicle on the spot of such breakdown to help mobilize the vehicle on its own power. If mobilization of the insured vehicle is not possible by carrying out such repairs on spot, the Company will arrange for the towing of the insured vehicle to a nearest repair shop / garage. In the event of the repair shops/garages being closed due to holidays or night hours, the Company will provide for the custody and storage of the insured vehicle until the repair shops/garages re-open. In the event that spare parts required for repair are not available with the repair shop/ garages, the Company will endeavor to locate, procure and deliver such spare parts to the repair shop/garage within 72 (seventy-two) hours, provided that the parts are available in the open market within India.

#### What is Not Covered

- a) Labour charges or cost of parts or replacement charges or consumables and their transportation cost to the site of breakdown in case repairs are carried out on the spot of breakdown.
- b) Cost of parts or replacement charges or consumables and their transportation cost to the repair shop/garage, in case the same is not available with them.
- c) Entire cost of repair shop/garage's bill.
- d) Cost of towing beyond 50 kms from the spot of breakdown of the insured vehicle.
- e) Charges of the repairer, if the vehicle could be transferred on its own power on selfpropelled basis to the nearest repair shop/garage without his intervention.
- f) Any payment to a third-party for on-spot repair/towing/storage/recovery made by the Insured or on his behalf, unless specifically agreed by the Company.
- 2. **Accident:** In the event, that the insured vehicle cannot move or run on its own power on a public road due to any accident covered by the Policy, the Company shall arrange for towing of the insured vehicle to the nearest Company's Authorized Repair shop/Garage. In the event of such Repair shop/Garage being closed due to holidays or night hours, the Company will provide for custody and storage of the insured vehicle until such Repair shop/Garage re-opens.

SBI General Insurance Company Limited. PRegistered and Corporate Office: "Natraj" 301, Junction of Western Express Highway & Andheri Kurla − Road, Andheri (East), Mumbai − 400 069 | CIN: U66000MH2009PLC190546 | Toll free: 18001021111 |

⊚ <u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



#### What is Not Covered

- a) Cost of towing beyond 50 kms from the spot of such accident of the insured vehicle.
- b) Any payment to a third-party for towing/storage/recovery made by the Insured or on his behalf, unless specifically agreed by the Company.
- 3. **Flat Tyre:** In the event, that the insured vehicle cannot move or run on its own power on a public road, due to a flat tyre caused by puncture of or damage to the tyre /tube/valve or bolts of the tyre, the Company shall arrange for a repairer to attend to the insured vehicle on the spot of such event to replace the flat tyre with the spare tyre carried in the insured vehicle.

#### What is Not Covered

- a) Cost of parts or replacement elements or consumables and their transportation cost to the site of immobilization due to flat tyre in case repairs are carried out on spot of immobilization.
- b) Entire cost of tyre repair shop/garage's bill, and their transportation cost to and from the site of immobilization if the flat tyre had to be taken to any tyre repair shop/garage for repairs.
- 4. **Dead Battery:** In the event, that the engine of the insured vehicle fails to start due to a dead / drained battery, the Company shall arrange for a repairer to attend to the insured vehicle on the spot of such event, to help jump start the vehicle so that it can be driven on its own power on self-propelled basis to the nearest repair shop/garage.

#### What is Not Covered

- a) Cost of parts or replacement elements, consumables and recharging of battery, and its/their transportation cost to and from the site of immobilization due to dead battery in case battery jump start could not be carried out on spot of immobilization.
- b) Entire cost of replacement battery and its transportation cost to the site of immobilization if the dead battery had to be replaced by another.
- 5. **Keys Locked-In:** In the event, that the insured vehicle cannot move or run on its own power on a public road, due to loss of its keys, or its keys being either locked inside the vehicle or broken, resulting in a situation where the Insured is unable to gain entry into the insured vehicle, the Company shall arrange for a person to:
  - i) Pick up duplicate set of keys from the address of the Insured as mentioned in Policy Schedule under due authorization of the Insured and deliver such keys to the Insured or his authorized representative upon production of personal identification and authorization matching with the policy schedule.
  - ii) If the Insured desires to attempt opening the vehicle, since retrieval of a duplicate set of keys would be time consuming, the Company will arrange for a repairer to attend to the insured vehicle on the spot of such event in order to attempt the opening of the vehicle door with normally available tools. Personal Identification details of the Insured matching with the Policy

SBI General Insurance Company Limited. PRegistered and Corporate Office: "Natraj" 301, Junction of Western Express Highway & Andheri Kurla − Road, Andheri (East), Mumbai − 400 069 | CIN: U66000MH2009PLC190546 | Toll free: 18001021111 |

⊚ <u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



Schedule and vehicle records shall be produced for verification by the repairer, before any such attempt to reopen the vehicle is undertaken. In the attempt to open the vehicle/start the vehicle as described above under instructions from the Insured/driver of the vehicle at the spot and if there is any loss/damage occurring to the insured vehicle either directly or indirectly as a consequence of this act, the Company will not be responsible/liable for the same.

6. **Contamination/Incorrect or Running Out of Fuel:** In the event that the insured vehicle cannot move or run on its own power on a public road at least one kilometer away from the nearest petrol pump, due to the insured vehicle running out of fuel, or the fuel in the insured vehicle being incorrect or contaminated, the Company will arrange for delivery/replacing/changing the fuel – as the case may be, up to a maximum of ten litres- on the spot where the insured vehicle stands immobilized.

#### What is Not Covered:

- a) This service is not available if the fuel type of the insured vehicle is other than Petrol or Diesel.
- b) Actual cost of the fuel.
- c) Any damage to the engine or other parts due to use of wrong fuel.

Notwithstanding anything mentioned above, the services under these Add-On covers will not be available under the following circumstances:

- A) Confiscation/ Intervention by Legal Authority: Any immobilization of the insured vehicle due to or arising out of confiscation, intervention, commandeering, requisition, detention or destruction by order of any Government or lawfully constituted Authority.
- B) Natural Catastrophe: Any immobilization of the insured vehicle due to any natural catastrophe like Flood, Storm, Tempest, Cyclone, Earthquake, Tsunami, Volcanic eruption. The service will also be not available if accessibility to the insured vehicle is cut-off due to Inundation, Landslide, rockslide or other convulsions of nature or any reason beyond the control of the Company.
- C) Strikes/War/Terrorism: Any immobilization of the insured vehicle during or as a consequence of war, invasion, act of foreign enemy, hostilities, civil war, rebellion, revolution, insurrection, military or usurped power, strike, terrorism, riot, civil commotion or loot or pillage in connection with it.

Subject otherwise to the terms, exceptions, conditions and limitations of the Policy.

In order to avail any of the above services, the Insured/or person in lawful possession of the vehicle at the time of immobilization of the insured vehicle, should ring up the following toll-free number and provide the details asked for.

Toll Free Number: XXXX XX XXXX.

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



#### LIST OF CITIES FALLING UNDER COVERAGE NETWORK

City Name	State	City Name	State	City Name	Stat e
	Andhrapradesh				Gujarat
ADILABAD		HAJIPUR	Bihar	UNJHA	
	Andhrapradesh				Gujarat
UTNUR		ARRAH	Bihar	SIDDHAPUR	
	Andhrapr	CHANDIGA		GANDHIDHA	Gujarat
ASIFABAD	adesh	RH	Chandigarh	M	
	Andhrapr	PANCHKUL			Gujarat
CHITTOOR	adesh	Α	Chandigarh	BHACHAU	
	Andhrapr				Gujarat
TIRUPATI	adesh	NAHAN	Chandigarh	MANGROL	

	Andhrapr				Gujarat
KAKINADA	adesh	AMBALA	Chandigarh	RAJPIPLA	
PEDDAPURA	Andhrapr	RUPNAGA		ANKALESH	Gujarat
M	adesh	R	Chandigarh	WAR	
PITHAMPURA M	Andhrapr				Gujarat
	adesh	SOLAN	Chandigarh	BHARUCH	
RAJAHMUND	Andhrapr	YAMUNA		BHAVNAGA	Gujarat
RY	adesh	NAGAR	Chandigarh	R	
	Andhrapr				Gujarat
HYDERABAD	adesh	MOHALI	Chandigarh	BOTAD	
SECUNDERAB	Andhrapr				Gujarat
AD	adesh	BILASPUR	Chhattisgarh	PALITANA	
	Andhrapr				Gujarat
ANDOLE	adesh	RAIPUR	Chhattisgarh	AMRELI	
	Andhrapr				Gujarat
JANGOON	adesh	DURG	Chhattisgarh	KUNDLA	
BIDAR					
(KARNATAKA	Andhrapr				
)	adesh	BHILAI	Chhattisgarh	BHUJ	Gujarat
	Andhrapr	TATIBAND		GANDHINAG	Gujarat
MIRILGUDA	adesh	н	Chhattisgarh	AR	
	Andhrapr		DADRA &		Gujarat
KAMAREDDY	adesh	SILVASA	NAGAR HAVELI	KAPADVANJ	

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



	Andhrapr				Gujarat
NANDAYAL	adesh	DAMAN	DAMAN & DEU	GODHRA	
	Andhrapr				Gujarat
ZAHEERABAD	adesh	DELHI	DELHI	DAHOD	
KARIMNAGA	Andhrapr				Gujarat
R	adesh	PANAJI	Goa	JHALOD	
HANAMKOND	Andhrapr				Gujarat
Α	adesh	YELLAPUR	Goa	JAMNAGAR	
	Andhrapr			KHAMBHALI	Gujarat
MANCHERAL	adesh	ARANI	Goa	YA	
	Andhrapr	DONA PAULA			Gujarat
JAGTIAL	adesh		Goa	UPLETA	
	Andhrapr				Gujarat
KHAMMAM	adesh	BARDEZ	Goa	DWARKA	
KOTTAGUDE	Andhrapr				Gujarat
М	adesh	SURLA	Goa	OKHA	
	Andhrapr				Gujarat
TIRUVURU	adesh	VELHA	Goa	BHATIA	
MAHBUBABA	Andhrapr				Gujarat
D	adesh	PONDA	Goa	JUNAGADH	
	Andhrapr				Gujarat
KODAD	adesh	TALAULIM	Goa	DHORAJI	
	Andhrapr				Gujarat
KANUMOLU	adesh	SANGOD	Goa	KESHOD	
	Andhrapr				Gujarat
KURNOOL	adesh	MARDOL	Goa	GONDAL	
	Andhrapr				Gujarat
RAICHUR	adesh	USGAON	Goa	VISNAGAR	
	Andhrapr				Gujarat
ADONI	adesh	MAPUCA	Goa	MAHESANA	
	Andhrapr				Gujarat
GUNTAKAL	adesh	PERNEM	Goa	VIJAPUR	
MAHBOOBNA	Andhrapr				Gujarat
GAR	adesh	MAEM	Goa	SAMI	
SANGAREDD	Andhrapr				Gujarat
Υ	adesh	CANDOLIM	Goa	PORBANDAR	
	Andhrapr				Gujarat
SIDDIPET	adesh	ANJUNA	Goa	RANAVAV	

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



PATANCHERU	Andhrapr	CALANGU			Gujarat
VU	adesh	TE	Goa	JETPUR	
	Andhrapr				Gujarat
NALGONDA	adesh	MARGAON	Goa	VISAVDAR	
	Andhrapr				Gujarat
NELLORE	adesh	KARWAR	Goa	CHOTILA	
	Andhrapr				Gujarat
NIZAMABAD	adesh	BETUL	Goa	LIMBDI	
	Andhrapr				Gujarat
KAMAREDDY	adesh	TILAMOLA	Goa	RAJKOT	
	Andhrapr				Gujarat
VIJAYWADA	adesh	ORLEM	Goa	MORBI	
	Andhrapr	MARMUGA		DHRANGAD	Gujarat
GUNTUR	adesh	0	Goa	HARA	
MACHILIPAT	Andhrapr				Gujarat
NAM	adesh	NUVEM	Goa	WANKANER	
	Andhrapr			SURENDRAN	Gujarat
ONGOLE	adesh	CORTALIM	Goa	AGAR	
	Andhrapr			HIMATNAGA	Gujarat
MACHERLA	adesh	VERNA	Goa	R	
	Andhrapr				Gujarat
TENALI	adesh	VASCO	Goa	MODASA	
	Andhrapr	AHMEDAB			Gujarat
CHIRALA	adesh	AD	Gujarat	VIJAPUR	
VISHAKHAPA	Andhrapr				Gujarat
TNAM	adesh	JHALOD	Gujarat	VISNAGAR	
BHIMUNIPAT	Andhrapr				Gujarat
NAM	adesh	DHOLKA	Gujarat	VYARA	
	Andhrapr				Gujarat
VIZIANGRAM	adesh	SANAND	Gujarat	HAJIRA	
	Andhrapr			ANKLESHW	Gujarat
WARANGAL	adesh	LIMBDI	Gujarat	AR	
	Andhrapr	VIRAMGA			Gujarat
PARKAL	adesh	M	Gujarat	HALOL	
	Andhrapr			NANDURBA	Gujarat
NARSAMPET	adesh	ANAND	Gujarat	R (MAH)	
HANAMKOND	Andhrapr				Gujarat
A	adesh	PETLAD	Gujarat	UBHARAT	

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



	Andhrapr				Gujarat
ELURU	adesh	NADIAD	Gujarat	KHEDA	
					Gujarat
GUWAHATI	Assam	UMRETH	Gujarat	NADIAD	
					Gujarat
SHILLONG	Assam	BORSAD	Gujarat	LOTHAL	
					Gujarat
DISPUR	Assam	ABU ROAD	Gujarat	LUNAWADA	
					Gujarat
TEZPUR	Assam	PALANPUR	Gujarat	RAJPIPLA	
		RADHANP			Gujarat
PATNA	Bihar	UR	Gujarat	BARDOLI	
					Gujarat
DANAPUR	Bihar	DISA	Gujarat	IDAR	
					Gujarat
KHAGAUL	Bihar	PATAN	Gujarat	SURAT	

City Name	State	City Name	State	City Name	State
VADODAR			Himachal		Karnataka
A	Gujarat	MANDI	Pradesh	ULLAL	
		SUNDERNA	Himachal		Karnataka
VALSAD	Gujarat	GAR	Pradesh	SIDHAPURA	
			Himachal		Karnataka
VAPI	Gujarat	SHIMLA	Pradesh	KUNIGAL	
BILLIMOR		PAONTA	Himachal		Karnataka
A	Gujarat	SAHIB	Pradesh	PUTTUR	
			Jammu &		Karnataka
MAHUVA	Gujarat	JAMMU	Kashmir	MANDYA	
			Jammu &		Karnataka
NAROLI	Gujarat	AKHNUR	Kashmir	MADDUR	
NAVASAR		RANBIRSIN	Jammu &		Karnataka
1	Gujarat	GHPURS	Kashmir	MANGLORE	
		RAMNAGA	Jammu &		Karnataka
AMBALA	Haryana	R	Kashmir	MYSORE	
FARIDABA			Jammu &		Karnataka
D	Haryana	NAGROTA	Kashmir	RAMNAGARA	
		UDHAMPU	Jammu &		Karnataka
SHAHBAD	Haryana	R	Kashmir	SHIMOGA	
THANESA			Jammu &		Karnataka
R	Haryana	KATRA	Kashmir	TUMKUR	

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



RAJPURA	Haryana	DHANBAD	Jharkhand	KUNIGAL	Karnataka
KAITHAL	Haryana	KATRAS	Jharkhand	HIRIYUR	Karnataka
KAITHAL	Haryana	JHARIA	Jharkhand	UDUPI	Karnataka
SONEPAT	Haryana	DUMDUMI	Jharkhand	KARKALA	Karnataka
NARWAN A	Haryana	GUMIA	Jharkhand	KAUP	Karnataka
HANSI	Haryana	RAMGARH	Jharkhand	UDYAVARA	Karnataka
CHURU	Haryana	JUGSALA	Jharkhand	MUDRADI	Karnataka
SIRSA	Haryana	HAZARIBA GH	Jharkhand	ALLEPPEY	Kerala
BHIWANI	Haryana	MUSHABA NI	Jharkhand	CALICUT	Kerala
BAHADUR GARH	Haryana	JAMSHEDP UR	Jharkhand	KANNUR	Kerala
PALWAL	Haryana	RANCHI	Jharkhand	NAGARHOLE	Kerala
GURGAON	Haryana	BANGALOR E	Karnataka	KALPETTA	Kerala
SOHNA	Haryana	BELGAUM	Karnataka	NILAMBUR	Kerala
HISSAR	Haryana	GOKAK	Karnataka	TIRUPUR	Kerala
JIND	Haryana	CHIKAMAG LUR	Karnataka	PAINNAVU	Kerala
KARNAL	Haryana	CHITRADU RGA	Karnataka	ALLEPEY	Kerala
FATEHBA D	Haryana	HIRIYUR	Karnataka	QUILON	Kerala
NOHAR (RAJ)	Haryana	SULLIA	Karnataka	VARAKKALAJ	Kerala
BHADRA	Haryana	BIJAL	Karnataka	THEKADDI	Kerala
KURUKSH ETRA	Haryana	DAVANGER E	Karnataka	POLACHHI	Kerala
PANIPAT	Haryana	DHARWAR	Karnataka	COCHIN	Kerala
REWARI	Haryana	NARGUND	Karnataka	TIRUCHENDU R	Kerala

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



				TENKASAI(TA	
ROHTAK	Haryana	GADAG	Karnataka	MILNADU)	Kerala
SIRSA	Haryana	KOPPAL	Karnataka	ATTINGAL	Kerala
	Himachal				
BILASPUR	Pradesh	HAVERI	Karnataka	KOLLAM	Kerala
DALHOUSI	Himachal				
E	Pradesh	BELGAUM	Karnataka	CHAVAKKAD	Kerala
HAMIRPU	Himachal				
R	Pradesh	BAGALKOT	Karnataka	SHORANUR	Kerala
	Himachal	DAVENGER			
BHORANJ	Pradesh	E	Karnataka	CHITTUR	Kerala
	Himachal	RANEBENN			
AKKAR	Pradesh	UR	Karnataka	KOLLAM	Kerala
	Himachal				
BARSAR	Pradesh	HUBLI	Karnataka	KOTTAYAM	Kerala
	Himachal				
KASOL	Pradesh	HASSAN	Karnataka	MALAPURAM	Kerala
	Himachal				
PULGA	Pradesh	HAVERI	Karnataka	PALAKKAD	Kerala
	Himachal	KUSHALNA		PATHANAMTH	
SOLAN	Pradesh	GAR	Karnataka	ITTA	Kerala
	Himachal				
CHABA	Pradesh	KOLAR	Karnataka	THRISSUR	Kerala
	Himachal				
BILASPUR	Pradesh	HASAN	Karnataka	GURUVAYUR	Kerala
BILASPUR	Himachal	CHAMRAJ			
SADAR	Pradesh	NAGAR	Karnataka	TRIVANDRUM	Kerala
BARAGRA	Himachal				
N	Pradesh	MADIKERI	Karnataka	WAYANAD	Kerala
	Himachal	RANGAPAT			
HATKOT	Pradesh	TANA	Karnataka	MUNNAR	Kerala
	Himachal	SAKELSHP			Madhya
KANGRA	Pradesh	UR	Karnataka	BHOPAL	Pradesh
	Himachal	NANJANGU			Madhya
KULLU	Pradesh	D	Karnataka	SEHORE	Pradesh
	Himachal	GUNDLUPE			Madhya
MANALI	Pradesh	Т	Karnataka	VIDISHA	Pradesh

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



City Name	State	City Name	State	City Name	State
HOSHANGA	Madhya		Maharashtra		Maharashtra
BAD	Pradesh	SHRIGONDA		DHULE	
	Madhya		Maharashtra		Maharashtra
RAISEN	Pradesh	SHEGAON		JALGAON	
	Madhya		Maharashtra		Maharashtra
DEWAS	Pradesh	JAMKHED		BHUSAWAL	
	Madhya		Maharashtra		Maharashtra
BHIND	Pradesh	ACHALAPUR		KOLHAPUR	
	Madhya		Maharashtra		Maharashtra
DATIA	Pradesh	ANJANGAON		JAYSINGPUR	
	Madhya		Maharashtra	ICHALKARAN	Maharashtra
JHANSI	Pradesh	MURTAJPUR		JI	
	Madhya		Maharashtra		Maharashtra
AMBAH	Pradesh	BALAPUR		MUMBAI	
SABALGAR	Madhya		Maharashtra	NAVI	Maharashtra
Н	Pradesh	DARWA		MUMBAI	
	Madhya		Maharashtra		Maharashtra
ORAI	Pradesh	MALEGAON		NAGPUR	
	Madhya		Maharashtra		Maharashtra
BHANDER	Pradesh	AMALNER		NANDED	
	Madhya		Maharashtra		Maharashtra
LALITPUR	Pradesh	MALKAPUR		NASIK	
	Madhya		Maharashtra		Maharashtra
MAHGWAN	Pradesh	SHEGAON		MALEGAON	
	Madhya		Maharashtra		Maharashtra
MANDALA	Pradesh	KHAMGAON		PUNE	
	Madhya		Maharashtra		Maharashtra
UJJAIN	Pradesh	ELLORA		LONAVALA	
	Madhya		Maharashtra		Maharashtra
ANNUPUR	Pradesh	WARI		PIMPRI	

	Madhya		Maharashtra		Maharashtra
MHOW	Pradesh	SILLOD		BHOR	
	Madhya		Maharashtra		Maharashtra
DHAR	Pradesh	VAIJAPUR		SASWAD	
	Madhya		Maharashtra		Maharashtra
ASHTA	Pradesh	WARUD		BARAMATI	

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



	Madhya		Maharashtra		Maharashtra
SHAJAPUR	Pradesh	DARYAPUR		NASRAPUR	
	Madhya		Maharashtra		Maharashtra
MANDU	Pradesh	ARVI		DAUND	
MAHESHWA	Madhya	BABHALESHW	Maharashtra		Maharashtra
R	Pradesh	AR		PHALTAN	
	Madhya		Maharashtra		Maharashtra
KANNOD	Pradesh	YEOLA		KHED	
	Madhya		Maharashtra		Maharashtra
BADNAWAR	Pradesh	RAHATA		WAI	
	Madhya	DHARANGAO	Maharashtra		Maharashtra
SHAMPUR	Pradesh	N		SHIRVAL	
	Madhya		Maharashtra	SANGAMESH	Maharashtra
МАНОВА	Pradesh	CHALISGAON		WAR	
	Madhya		Maharashtra		Maharashtra
BAUG	Pradesh	PAROLA		DEVRUKH	
	Madhya		Maharashtra		Maharashtra
KHALGHAR	Pradesh	CHOPDA		MIRAJ	
	Madhya		Maharashtra		Maharashtra
PICHOR	Pradesh	PACHORA		VITE	
	Madhya		Maharashtra		Maharashtra
GONA	Pradesh	ASHTA		TASGAON	
	Madhya		Maharashtra		Maharashtra
HARDA	Pradesh	CHIKODI	1	MALVAN	
	Madhya	HATKANANG	Maharashtra		Maharashtra
JHABUA	Pradesh	ALE	<del> </del>	KALYAN	
	Madhya		Maharashtra		Maharashtra
MORENA	Pradesh	KURUNDWAD	ļ.,.	DEVGAD	ļ.,
S. I.A. I.B. O.	Madhya	BALGAR	Maharashtra	ULHASNAGA	Maharashtra
SHAHDOL	Pradesh	RAIGAD		R	
	Madhya	ALIBALIC	Maharashtra	DOMARIN (ALL	Maharashtra
UMARIA	Pradesh	ALIBAUG	24 1 1 1	DOMBIVALI	
IZ A TAU	Madhya	DANI)/51	Maharashtra	ANADEDNIATI	Maharashtra
KATNI	Pradesh	PANVEL	NA - Is Is to	AMBERNATH	0.4 =  = = = =  =
NIMACH	Madhya	KATOL	Maharashtra	VENICUELA	Maharashtra
INIIVIACH	Pradesh	KATOL	Mahausslatus	VENGURLA	Malagraphy
	Madhya Pradesh	UMRED	Maharashtra	OPOS	Maharashtra
BADANWAR	Pradesn	UIVIKED		OROS	

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



	Madhya		Maharashtra		Maharashtra
SIDHI	Pradesh	HINGANGHAT	Tranarasire a	BARSHI	- Wariarasiicia
	Madhya		Maharashtra	PANDHARPU	Maharashtra
MAUGANJ	Pradesh	BHANDARA		R	
	Madhya		Maharashtra		Maharashtra
RAMPUR	Pradesh	PARBHANI		AKKALKOT	
	Madhya		Maharashtra		Maharashtra
PANNA	Pradesh	PURNA		PANCHGANI	
MANDASAU	Madhya		Maharashtra		Maharashtra
R	Pradesh	BASMAT		WAI	
	Madhya		Maharashtra		Maharashtra
GWALIOR	Pradesh	SINNAR		AUNDH	
	Madhya		Maharashtra		Maharashtra
INDORE	Pradesh	ALANDI		INDAPUR	
CHHATARP	Madhya	TRIMBAKESH	Maharashtra		Maharashtra
UR	Pradesh	WAR		JEJURI	
KHAJURAH	Madhya		Maharashtra		Maharashtra
0	Pradesh	KAMTHI		RAIGARH	
TIKAMGAR	Madhya		Maharashtra		Maharashtra
Н	Pradesh	CHAKAN		ALIBAUG	
	Madhya		Maharashtra		Maharashtra
DEWAS	Pradesh	SHIKRAPUR		ROHA	
	Madhya		Maharashtra		Maharashtra
AGAR	Pradesh	KATRAJ		PEN	
	Madhya		Maharashtra		Maharashtra
JABALPUR	Pradesh	WAGHOLI		KOLAD	
	Madhya		Maharashtra		Maharashtra
BARWAHA	Pradesh	WADGAON		KHOPOLI	
	Madhya		Maharashtra		Maharashtra
RATLAM	Pradesh	KHOPOLI		PANVEL	
	Madhya		Maharashtra		Maharashtra
REWA	Pradesh	PEN		MAHAD	
	Madhya		Maharashtra		Maharashtra
SATNA	Pradesh	CHINCHWAD		RATNAGIRI	
	Madhya		Maharashtra		Maharashtra
UJJAIN	Pradesh	RANJANGAON		CHIPLUN	
AHMEDNAG		S. U.D.D.	Maharashtra	0114412:2	Maharashtra
AR	Maharashtra	SHIRDI		CHANDIP	

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



SANGAMNE			Maharashtra		Maharashtra
R	Maharashtra	KOPARGAON		ARNALA	
SHRIRAMPU			Maharashtra		Maharashtra
R	Maharashtra	AKOLA		AGASHI	
			Maharashtra		Maharashtra
AKOLE	Maharashtra	AMRAOTI		NAVGHAR	
		AURANGABA	Maharashtra		Maharashtra
RAHURI	Maharashtra	D		VAITARNA	
			Maharashtra	NALLASOPAR	Maharashtra
LONI	Maharashtra	BULDHANA		Α	

City Name	City Name State		State	City Name	State	
	Maharashtra	BHUBANESH			Rajasthan	
PALGHAR		WAR	Orissa	DAUSA		
	Maharashtra			SAWAI	Rajasthan	
BOISAR	BOISAR		Orissa	MADHOPUR		
	Maharashtra	JHARASGUD		NEEM KA	Rajasthan	
KELVE		Α	Orissa	THANA		
SAPHALE	Maharashtra	ROURKELA	Orissa	SARISKA	Rajasthan	
	Maharashtra	PONDICHERR	Pondich		Rajasthan	
KHARDI		Υ	erry	BHINMAL		
	Maharashtra		Pondich		Rajasthan	
KHED		KADDALORE	erry	SIROHI		
	Maharashtra	TINDIVANA	Pondich		Rajasthan	
RAJAPUR		M	erry	HINGOLI		
	Maharashtra	NELLIKKUPP	Pondich		Rajasthan	
SANGLI		AM	erry	BILARA		
SATARA	Maharashtra	AMRITSAR	Punjab	BUNDI	Rajasthan	
MAHABALESH	Maharashtra				Rajasthan	
WAR		ABOHAR	Punjab	RAMGARH		
	Maharashtra	KAPURTHAL			Rajasthan	
KARAD		Α	Punjab	KOTPUTLI		
SHOLAPUR	Maharashtra	BATALA	Punjab	BARMER	Rajasthan	
SAWANTWADI	Maharashtra ATARI Punjab RAWATBHATA		Rajasthan			

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



		1			
KUDAL	Maharashtra	RAMAN	Punjab	JHALAWAR	Rajasthan
KANKAVLI	Maharashtra	MANSA	Punjab	RAJASMAND	Rajasthan
KASARA	Maharashtra	SIRSA			Rajasthan
ASANGAON	Maharashtra	KOT KAPURA	КОТ		Rajasthan
KALI	Maharashtra	NAKODAR	Punjab	DELWARA	Rajasthan
PUSAD	Maharashtra	JAGRAON	Punjab	BHILWARA	Rajasthan
WARDHA	Maharashtra	BHATINDA	Punjab	BIKANER	Rajasthan
THANE	Maharashtra	MOGA	Punjab	CHITTORGARH	Rajasthan
VIRAR	Maharashtra	FARIDKOT			Rajasthan
VASAI	Maharashtra	BARNALA	Punjab JAISALMER		Rajasthan
DAHANU	Maharashtra	BATALA	BATALA Punjab JALORE		Rajasthan
SHAHAPUR	Maharashtra	RAJPURA	RAJPURA Punjab JODHPUR		Rajasthan
YEOTMAL	Maharashtra	KAKRALA	KAKRALA Punjab KOTA		Rajasthan
BALASORE	Orissa	AMBALA	Punjab	MOUNT ABU	Rajasthan
BARIPADA	Orissa	NABHA	Punjab	PALI	Rajasthan
JALESWAR	Orissa	KHANNA	Punjab	SIKAR	Rajasthan
BHADRAK	Orissa	MALER KHOTLA	Punjab SIROHI		Rajasthan
JOSHIPUR	Orissa	PHAGWARA			Rajasthan
NAYAGARH	Orissa	GURDASPUR	ASPUR Punjab UDAIPUR		Rajasthan
TAPATAPANI	Orissa	PATHANKOT	Punjab	GANGTOK	Sikkim
CUTTACK	Orissa	HOSHIARPUR	Punjab	MANGAN	Sikkim
ICCHAPURAM	Orissa	JALANDHAR	Punjab	KISHANGANJ	Sikkim

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



CHHATRAPUR	Orissa	LUDHIANA	Punjab	CHENGAI ANNA	Tamilnadu
CHHATKAPUK	Orissa	LUDHIANA	Pulljab	CHENGAI ANNA	Tamilnadu
KALINGA	Orissa	PATIALA	Punjab	CHENNAI	rammada
		NAWANSHA			Tamilnadu
SOMPETA	Orissa	HAR	Punjab	KANCHIPURAM	
RAYAGADA	Orissa	ROPAR	Punjab	THIRUVALLUR	Tamilnadu
CHANDANPUR	Orissa	BARNALA	Punjab	KOTTAYAM	Tamilnadu
GOP	Orissa	AJMER	Rajasthan	MELUR	Tamilnadu
KONARK	Orissa	ALWAR	Rajasthan	SIVAGANGA	Tamilnadu
JATANI	Orissa	NASIRABAD	Rajasthan	USILAMPATTI	Tamilnadu
KHORDA	Orissa	DIG	Rajasthan	TIRUPPUR	Tamilnadu
PANNIKOLI	Orissa	MERTA	Rajasthan	GOPICHETTIPAL AIYAM	Tamilnadu
BAUDH	Orissa	BEAWAR	Rajasthan	COIMBATORE	Tamilnadu
CHANDAPUR	Orissa	GANGANAG AR	Rajasthan	TIRUPUR	Tamilnadu
KENDRAPATH	011330	Z	Rajasthan	TIKOT OK	Tamilnadu
Α	Orissa	GAJNER		KANYAKUMARI	
RAMPUR	Orissa	PHALODI	Rajasthan	NAGERCOIL	Tamilnadu
PARADWEEP	Orissa	NIMBAHERA	Rajasthan	MADURAI	Tamilnadu
TALCHER	Orissa	NIMACH	Rajasthan	ERODE	Tamilnadu
JAGATSINGHP		RANTHAMB	Rajasthan		Tamilnadu
UR	Orissa	OR		IDAPADDI	
DHEKNAL	Orissa	SIKAR	Rajasthan	METTUR	Tamilnadu
SONEPUR	Orissa	NARNAUL	Rajasthan	MALLASAMUDR AM	Tamilnadu
BERHAMPUR	Orissa	CHURU	Rajasthan	RASIPURAM	Tamilnadu

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



			Rajasthan	SURAMANGALA	Tamilnadu
DEOGHAR	Orissa	KHETRI		M	
			Rajasthan		Tamilnadu
BARGARH	Orissa	TONK		PORTO NOVO	
			Rajasthan		Tamilnadu
SUNDERGARH	Orissa	BHARATPUR		KURINJIPADDI	
		JHUNJHUNU	Rajasthan		Tamilnadu
KEONJHAR	Orissa	N		MANAPPARAI	
			Rajasthan		Tamilnadu
PURI	Orissa	TIJARA		DINDIGUL	

City Name	State	City Name	State	
ARANI	Tamilnadu	GREATER NOIDA	Uttarpradesh	
POLUR	Tamilnadu	HARDOI	Uttarpradesh	
VANIYAMBADI	Tamilnadu	KANPUR	Uttarpradesh	
TIRUKKOYILUR	Tamilnadu	LUCKNOW	Uttarpradesh	
KARUR	Tamilnadu	MATHURA	Uttarpradesh	
SALEM	Tamilnadu	BULANDSHAR	Uttarpradesh	
CHIDAMBARAM	Tamilnadu	DADRI	Uttarpradesh	
TIRUCHIRAPPALLI	Tamilnadu	MEERUT	Uttarpradesh	
TRICHY	Tamilnadu	MORADABAD	Uttarpradesh	
TIRUVANNAMALAI	Tamilnadu	MUZAFFARNAGAR	Uttarpradesh	
VELLORE	Tamilnadu	NOIDA	Uttarpradesh	
VILLUPURAM	Tamilnadu	SAHARANPUR	Uttarpradesh	
AGRA	Uttarpradesh	BISWARI	Uttarpradesh	
FIROZABAD	Uttarpradesh	MAHMUDABAD	Uttarpradesh	
BHARATPUR	Uttarpradesh	KASHI	Uttarpradesh	
DHAULPUR	Uttarpradesh	SITAPUR	Uttarpradesh	
VRINDAVAN	Uttarpradesh	KUSHINAGAR	Uttarpradesh	
HATHRAS	Uttarpradesh	SULTANPUR	Uttarpradesh	
FATEHABAD	Uttarpradesh	VARANASI	Uttarpradesh	
FATTEPUR SIKRI	Uttarpradesh	DEHRADUN	Uttarakhand	
KHURJA	Uttarpradesh	RAIPUR	Uttarakhand	
KHAIR	Uttarpradesh	RISHIKESH	Uttarakhand	
IGLAS	Uttarpradesh	ROORKEE	Uttarakhand	
KASGANJ	Uttarpradesh	SULTANPUR	Uttarakhand	
ALIGANJ	Uttarpradesh	MUSSORIE	Uttarakhand	
AYODHYA	Uttarpradesh	HARDWAR	Uttarakhand	

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



DANICANI	1144	DANIKLIDA	Mark David		1
RANIGANJ	Uttarpradesh	BANKURA	West Bengal		
BIKAPUR	Uttarpradesh	BISHNUPUR	West Bengal		
BHARTANA	Uttarpradesh	BARDHAMMAN	West Bengal		
BISLAPUR	Uttarpradesh	DURGAPUR	West Bengal		
PILIBHAT	Uttarpradesh	SILIGURI	West Bengal		
FARIDPUR	Uttarpradesh	GANGTOK	West Bengal		
MAU	Uttarpradesh	JHARGRAM	West Bengal		
BELA	Uttarpradesh	BURDWAN	West Bengal		
MIRZAPUR	Uttarpradesh	CALCUTTA	West Bengal		
ATRAULI	Uttarpradesh	DARJEELING	West Bengal		
ALIGARH	Uttarpradesh	HOWRAH	West Bengal		
ALLAHABAD	Uttarpradesh	KHARAGPUR	West Bengal		
BARABANKI	Uttarpradesh	MEDINIPUR	West Bengal		
BAREILLY	Uttarpradesh	DURGAPUR	West Bengal		
ETWAH	Uttarpradesh				
ETAH	Uttarpradesh				
FATEHGAD	Uttarpradesh				
BASTI	Uttarpradesh				
KHAGA	Uttarpradesh				
BANDA	Uttarpradesh				
BILGRAM	Uttarpradesh				
RAE BAREILLY	Uttarpradesh				
UNNAO	Uttarpradesh				
MOHANLALGAM	Uttarpradesh				
MALIHABAD	Uttarpradesh				
СННАТА	Uttarpradesh				
MAT	Uttarpradesh				
MODINAGAR	Uttarpradesh				
SARDHANA	Uttarpradesh				
NIWARI	Uttarpradesh				
KAIRANA	Uttarpradesh				
BURHANA	Uttarpradesh				
NAKUR	Uttarpradesh				
DEOBAND	Uttarpradesh				
BILARI	Uttarpradesh				
FAIZABAD	Uttarpradesh				
KANNAUJ	Uttarpradesh				
L		l		<u> </u>	<u> </u>

<sup>⊚ &</sup>lt;u>customer.care@sbigeneral.in</u> | ⊚ <u>www.sbigeneral.in</u> | For more details on the risk factor, terms, and conditions, please refer to the Sales Brochure and Policy Wordings carefully before concluding a sale | SBI Logo displayed belongs to State Bank of India and used by SBI General Insurance Company Limited under license | IRDAI Reg No: 144 |



FATEHPUR	Uttarpradesh			
GHAZIABAD	Uttarpradesh			
SAHIBABAD	Uttarpradesh			

INSURANCE IS THE SUBJECT MATTER OF SOLICITATION